

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1976**  
TO BE ANSWERED ON THE 11<sup>TH</sup> MARCH 2025,

**MICRO IRRIGATION FUND**

**1976. SHRI BALASHOWRY VALLABHANENI:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the aims and objectives of Micro Irrigation Fund;  
(b) whether the corpus has been increased to Rs.10,000 crores as proposed in 2021-22 Budget, if so, the details thereof and if not, the reasons therefor; and  
(c) the details of projects approved and landed under MIF during the last three years, year and State-wise, with a particular reference to Andhra Pradesh?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): To encourage micro irrigation for enhancing water use efficiency in agriculture, the Government created a Micro Irrigation Fund (MIF) with initial corpus of Rs. 5000 crore with NABARD in 2018-19. The main objective of MIF is to facilitate States in mobilizing the resources for top up/additional incentives to farmers for micro irrigation over and above the assistance available under Per Drop More Crop (PDMC) Scheme. States may also access MIF for innovative/integrated projects on micro irrigation, as per specific requirements. Based on the Budget Announcement 2021-22, the MIF corpus has been increased to Rs. 10,000 crores.

The details of loans sanctioned under MIF to various States during last three years is as under:

Year	State	Type of Project	Loan Sanctioned (Crore)
2021-22	-	-	-
2022-23	Rajasthan	To provide top-up subsidy and innovative projects	740.79
2023-24	Karnataka	To provide top-up subsidy	290.33

Additionally, a project with loan amount of Rs.616.13 crores was sanctioned in 2020-21 for top-up subsidy to farmers under PDMC Scheme.